GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.3289 ANSWERED ON 09.12.2019

PRIVATISATION OF ASHOKA HOTEL

3289. SHRI KAUSHALENDRA KUMAR:

Will the Minister of TOURISM be pleased to state:

- (a) whether Government has any plan to privatise Five Star Ashoka Hotel at New Delhi;
- (b) if so, the reasons for the same; and
- (c) whether Ashoka Hotel is incurring loss and if so, the details thereof during the last five years?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SHRI PRAHLAD SINGH PATEL)

- (a) to (b): As per the Disinvestment Policy of the Government of India, Department of Investment and Public Asset Management (DIPAM), Ministry of Finance, Government of India constituted an Inter Ministerial Group (IMG) for Hotel Ashok Hotel Samrat Complex in New Delhi. DIPAM floated a Request for Proposal (RFP) for engagement of Consultant to study lease terms & conditions of land, prevailing laws, provisions and restrictions (if any) pertaining to construction & development of property in the area, existing arrangements being used, Operations & Maintenance Contract, Sub Leasing and utilization of land in the Hotel Ashok Hotel Samrat Complex.
- (c): Ashok Hotel has not incurred any losses in the last five years.
